

(a) whether the Central Soil Conservation Board has agreed to subsidize the D.V.C's Soil Conservation Research Centres;

(b) if so, the extent of the subsidy to be given;

(c) the nature of the specific schemes for which it will be given; and

(d) whether such schemes will need the approval of the Central Soil Conservation Board?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) Yes.

(b) The Soil Conservation Board has decided to subsidize the Research Training and Demonstration Centre at Hazaribagh on a 50:50 basis.

(c) The scheme pertains to research demonstration and training in Soil Conservation methods.

(d) Yes.

COORDINATION OF SEA AND RAIL TRANSPORT

***1613. Pandit Munishwar Datt Upadhyay:** Will the Minister of Transport be pleased to state the nature of the decision taken by the Consultative Committee of ship-owners in Bombay on the 20th November, 1954 to co-ordinate the sea and rail transport?

The Deputy Minister of Railways and Transport (Shri Alagesan): It was decided that the matter should be further examined by the Government in consultation with the Indian Coastal Conference.

CONTRIBUTORY HEALTH SERVICE SCHEME

***1614. Th. Lakshman Singh Charak:** Will the Minister of Health be pleased to state:

(a) the average number of patients who attend a hospital or a dispensary under the Contributory Health Service Scheme;

(b) the number of employees who have joined the Scheme; and

(c) what action Government have taken on the representations or complaints received so far with regard to this Scheme?

The Minister of Health (Rajkumari Amrit Kaur): (a) A statement giving the information required is placed on the Table of the Sabha. [See Appendix VI, annexure No. 43.]

(b) 50,899.

(c) All complaints and representations are always duly considered. *Inter alia*, the number of medical officers has been increased; four more static dispensaries and three mobile dispensaries have been sanctioned; increased provision has been made for the purchase of special medicines, and an Advisory Committee has been constituted.

KANKE MENTAL HOSPITAL

***1615. { Dr. Ram Subhag Singh:
Shri Deogam:**

Will the Minister of Health be pleased to state:

(a) whether it is a fact that admission to the Kanke Mental Hospital, Ranchi (Bihar), is allowed on payment of a ticket fee;

(b) if so, the amount of the fee;

(c) whether any protests have been made to Government in this regard; and

(d) if so, the action taken in the matter?

The Minister of Health (Rajkumari Amrit Kaur): (a) No.

(b) to (d). Do not arise.

GRANTS FOR ROADS

***1616. Pandit D. N. Tiwary:** Will the Minister of Transport be pleased to state:

(a) the amount of grants and loans given to the State of Bihar for construction of village approach roads